



**Central Administrative Tribunal
Principal Bench**

**CP No.78/2019
OA No.2688/2017**

New Delhi, this the 20th day of January, 2020

**Hon'ble Mr. S.N.Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Neelam Yadav
W/o Shri Sanjay Yadav
Aged about 47 years
Group 'B'
R/o P.D.109B, Vishakha Enclave
Pitampura, Delhi -110034
Mobile No.:8178070645.Petitioner
(By Advocate: Shri K.P. Gupta)

Versus

Ms. Gitanjali Gupta
Chairperson
Delhi Subordinate Services Selection Board
FC-18, Institutional Area Karkardooma
Delhi -110 092. Contemnors
(By Advocate : Shri Anuj Kumar Sharma)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member (J)

Counsel for the applicant submits that the Order of this Tribunal has been complied with. Hence, the CP is closed. Notice is discharged.

**(Mohd. Jamshed)
Member (A)**

**(S.N.Terdal)
Member (J)**

